

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF CIVIL REVISION APPLICATION (SINGLE JUDGE) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	CRA/46/2012	SAHISH MAHAMBREY	H.H. INFRASTRUCTURE PVT. LTD., THROUGH ITS AUTHORIZED SIGNATORY SUNIL VARMA	ALLAN JAMES TAYLOR REP. THROUGH KANTA M. PALNI		ADMIT - IN VIEW OF NOTE DTD.29/08/2019 ORDER PASSED BY LD. DY. REGISTRAR, MATTER IS PLACED ON REGISTRAR BOARD - REPORT AS SUBMITTED BY LD. REGISTRAR(J) REGARDING SUBSTITUTED SERVICE BY PUBLICATION IS KEPT IN THE FILE AT FLAG 'B' IN COMPLIANCE OF ORDER DTD.27/08/2019 -
2	CRA/16/2015	ADV. VIBHAV RAJIV AMONKAR ADV. SUZETTE PEREIRA ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	CAPISTRANO GOMES AND ANR.,	STATE OF GOA, THROUGH THE DIRECTOR OF SETTLEMENT AND LAND RECORDS AND 6 ORS.,	ADV. EMERICO ESTEVAM AFONSO GA FOR R.NO. 1	ADMIT - STEPS ARE NOT TAKEN IN R/O UNSERVED R-2 TO R-6 - IN VIEW OF ORDER DTD.17/01/2019 PASSED BY LD. REGISTRAR TILL DATE STEPS NOT TAKEN TO SERVE R-2 TO R-6 - HENCE MATTER IS PLACED BEFORE HON'BLE COURT FOR ORDERS -
3	CRA/40/2016	ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT	SACHIN YALLOJI MENSE.,	SUNIL NORONHA AND 2 ORS.,		
4	CRA/46/2016	ADV. RAUNAQ RAO	PASCOAL TRINDADE AND ANR.,	COMUNIDADE OF BAMBOLIM, REP. BY THEIR ELECT. ATT. AND 17 ORS.,	ADV. GAURISH N. AGNI FOR R.NO.4 ADV. PRANAY A KAMAT FOR R.NO.1 ADV. EESHAN USAPKAR FOR R.NO.4	ADMIT- PROCESS FEE NOT PAID TO ISSUE ADMIT NOTICE

5	CRA/26/2017	ADV. VISHNUPRASAD A. LAWANDE ADV. ANKITA KAMAT ADV. FIONA AUDREY CARDOZO ADV. PARIMAL SURESH REDKAR ADV. GAURI POI ADV. PUSHPINDER KAUR ADV. DHARMANAND R VERNEKAR ADV. SANJAY S.S. SARDESAI	JUDE G. TANDON AND ANR.,	SUNIL NORONHA AND ANR.,	ADV. ANTHONY JOE D'SILVA FOR RESPONDENT 1
	WITH				
	CA/180/2017 IN CRA/26/2017	ADV. VISHNUPRASAD A. LAWANDE ADV. ANKITA KAMAT ADV. FIONA AUDREY CARDOZO ADV. PARIMAL SURESH REDKAR ADV. GAURI POI ADV. PUSHPINDER KAUR ADV. DHARMANAND R VERNEKAR ADV. SANJAY S.S. SARDESAI	JUDE G. TANDON AND ANR.,	SUNIL NORONHA AND ANR.,	FOR STAY
	WITH				
	MCA/162/2017 IN CRA/26/2017	ADV. VISHNUPRASAD A. LAWANDE ADV. ANKITA KAMAT ADV. FIONA AUDREY CARDOZO ADV. PARIMAL SURESH REDKAR ADV. GAURI POI ADV. PUSHPINDER KAUR ADV. DHARMANAND R VERNEKAR ADV. SANJAY S.S. SARDESAI	JUDE G. TANDON AND ANR.,	SUNIL NORONHA AND ANR.,	- FOR CONDONATION OF DELAY
6	CRA/20/2018	ADV. SUSAN LINHARES	ANCIETO FERNANDES (DEC) THR. LRS. AND ANR.,	ALCINO FRANCISCO CYDPAIS.,	
	WITH				

CA/119/2018
IN
CRA/20/2018

ADV. SUSAN LINHARES

ANCIETO FERNANDES
(DEC) THR. LRS. AND ANR.,

ALCINO FRANCISCO
CYDPAIS.,

ADV. JOAQUIM GODINHO
FOR RESPONDENT
ADV. GAONKAR VAMAN
SURESH FOR RESPONDENT
ADV. BHINGUI GAYATRI
RAJENDRA FOR RESPONDENT
ADV. FERNANDES NOELA
PATRICK FOR RESPONDENT

FOR STAY

Assistant Registrar
High Court of Bombay at Goa,
Panaji.

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